

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 88 of 2009

Dated : 3rd March, 2011

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

GRIDCO Ltd. ... Appellant(s)

Versus

O.E.R.C. & Ors. ... Respondent(s)

Counsel for the Appellant(s): Mr. M.G. Ramachandran
Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s): Mr. S. Pattnaik
Mr. Rutwik Panda
Mr. Hasan Murtaza

ORDER

Post the matter for further hearing on **22nd March, 2011.**

(Rakes Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt